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Title: The Minister of State in the Ministry of Home Affairs laid a statement regarding status of implementation of the recommendations contained in the 177th Report of the Standing Committee on Home Affairs on the 'Coastal Security Scheme', pertaining to the Ministry of Home Affairs.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): I beg to lay a statement regarding status of implementation of the recommendations contained in the 177th Report of the Standing Committee on Home Affairs on the 'Coastal Security Scheme', pertaining to the Ministry of Home Affairs.

...(व्यवधान)

माननीय अध्यक्ष : शुरुआत शुरू करने से पहले मैं एक ही ऑब्जर्वेशन आप लोगों के सामने रखना चाहती हूँ। मैं दो-तीन दिन से इसको देख रही हूँ। हाउस तो आप अपना अधिकार मानकर डिस्टर्ब कर ही रहे हैं, लेकिन जब कोई सदस्य बोलता है, उस सदस्य का भी उतना ही अधिकार है, वह भी चुना हुआ जनप्रतिनिधि है। इसलिए किसी सदस्य के सामने आकर उसको डिस्टर्ब करना, यह कदापि उचित नहीं है। यह यहां पर हो रहा है। मैं चाहूंगी कि आगे आप इस बात को थोड़ा सा ध्यान में रखिए, ताकि हमें कोई कड़ा कदम नहीं उठाना पड़े।

...(व्यवधान)

HON. SPEAKER: Now 'Zero Hour'.

...(Interruptions)

माननीय अध्यक्ष : अब बात तभी होगी, जब आप चर्चा के लिए तैयार होंगे।

â€!(व्यवधान)

माननीय अध्यक्ष : श्री पूतापराव जाधव।

â€!(व्यवधान)

HON. SPEAKER: Are you ready for discussion? Then only I will allow you to speak, otherwise not.

...(Interruptions)

12.10 hours

(At this stage, Shri Gaurav Gogoi, Shri Mohd. Badaruddoza Khan and some other hon. Members came and stood on the floor near the Table.)